

Bill No. 212 of 2016

THE CENTRAL AGRICULTURAL UNIVERSITY
(AMENDMENT) BILL, 2016

A

BILL

further to amend the Central Agricultural University Act, 1992.

BE it enacted by Parliament in the Sixty-seventh Year of the Republic of India as follows:—

1. This Act may be called the Central Agricultural University (Amendment) Act, 2016. Short title.

40 of 1992. 5 2. In the Central Agricultural University Act, 1992 (hereinafter referred to as the principal Act), in section 2, in clause (l), after the word “Mizoram,” the word “Nagaland,” shall be inserted. Amendment of section 2.

3. In section 6 of the principal Act, in sub-section (l), after the word “Mizoram,” the word “Nagaland,” shall be inserted. Amendment of section 6.

STATEMENT OF OBJECTS AND REASONS

The Central Agricultural University Act, 1992 was enacted for the establishment and incorporation of a University for the North- Eastern region for the development of agriculture and for the furtherance of the advancement of learning and prosecution of research in agriculture and allied sciences in that region.

2. However, the definition of “North-Eastern region” and the jurisdiction of the Central Agricultural University under the said Act did not cover the State of Nagaland. Therefore, it has been decided to amend the Central Agricultural University Act, 1992 so as to include the State of Nagaland under the jurisdiction of the Central Agricultural University, having its headquarters at Imphal.

3. The proposed amendments will extend the benefit of facilities provided by the Central Agricultural University for the development of agriculture and for the furtherance of the advancement of learning and prosecution of research in agriculture and allied sciences to the State of Nagaland as being done to the other North-Eastern States.

4. The Bill seeks to achieve the above objects.

NEW DELHI;
The 29th July, 2016

RADHA MOHAN SINGH

LOK SABHA

A

BILL

further to amend the Central Agricultural University Act, 1992.

(Shri Radha Mohan Singh, Minister of Agriculture and Farmers Welfare)